

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.77/2017  
IN  
CP NO. 96(ND)/2010  
RT CP No.45/Chd/CHD/2016**

Rakesh Kumar Gupta & Anr. ... Petitioners

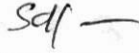
Versus

M/s G.I. Estates Pvt. Ltd. & Ors. ... Respondents

Present: Mr. Mahendra Pal, Advocate for petitioners No. 1(i) to 1 (iv)  
None for respondents.

Notice of C.A. No. 77/2017 to the respondents for 25.07.2017.

'Dasti' notice be given to the learned counsel for the petitioner for effecting service upon respondents. However, any decision taken in the meeting statedly fixed for 30.06.2017 i.e. today evening, shall be subject to the merits of this application.

  
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(Justice R.P. Nagrath)  
Member (Judicial)

June 30, 2017  
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